

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:337

ANSWERED ON:23.11.2011

SPECTRUM TO DTH BROADCASTERS

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether certain irregularities have been reported in the allocation of spectrum to Direct to Home (DTH) broadcasters;
- (b) if so, the details thereof;
- (c) whether an inquiry has been initiated into the matter;
- (d) if so, the details thereof alongwith the details of the beneficiaries;
- (e) if not, the reasons therefor; and
- (f) the details of the loss incurred as a result of such irregularities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) No Madam.
- (b) Does not arise in view of (a) above.
- (c) No Madam; however two files related to the spectrum allocation of DTH operators, namely, M/s Dish TV India Ltd and M/s Sun Direct TV Pvt Ltd, were given to CBI at their request in connection with 2G spectrum case.
- (d) to (f) Does not arise in view of (a) above.